

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 1/AM11 HELD ON 07.04.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **1/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **07.04.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **53/AM10 held on 31.03.2010**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.1.1	Case No. A-1	GUALA CLOSURES (INDIA) PVT. LTD.	HQ F. No. 01/87/050/136/AM03/DES-VII	Status : Approved
	NC No.: 1/AM11 Dated: 07.04.2010	Adv. Lic. No. 1710000257 Dated 24.05.2002	RLA F. No. 17/80/040/00010/AM03	

Application: Request is for fixation of new Standard Input–Output Norms (SION) for export product ‘**Non-Refillable Tamper Evident Plastic Closures**’.

Decision: Shri Joseph Pereira, Deputy General Manager (Operation) attended the **Personal Hearing** and made oral submissions to the Committee. He was informed that Standard Input–Output Norms (SION) are normally not fixed on the basis of data from a single firm. To this, the Representative expressed their willingness to accept adhoc norms for the subject licence. In accordance with the written comments furnished by D/o C&PC vide their OM No. 46011/83/2007-PC.II, dated. 04.11.2009, the Committee **approved** the following norms:

EXPORT ITEM	QTY.	IMPORT ITEM	QTY.
Tamper Evident Plastic Closures – NIPCAPS	16 kg (1000 Nos.)	1. HDPE Granules	11.93 kg
		2. Relevant Colour Master Batch	0.37 kg
		3. LDPE Granules	1.90 kg
		4. Polystyrene (GPPS) Granules	2.75 kg
		5. Printing Ink, Lacquer, Thinner & Additives	0.075 kg
		6. Hot Stamping Foil	8.5 Sq. Mtr.

ONLINE CASES

Case No.:9/26/87-ALC1/2009	Party Name:ANDHRA POLYMERS PVT LTD	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00200/AM10/	RLA File :09/24/040/00152/AM10/	Lic.No/Date:0910038969 14.08.2009	Defer Date:
Application: Request is for adhoc norms for following:			

<i>Sl. No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	40059990	62/0- Rubber Master Batch (HS).	500000.000	K.G	55000000.00	1144641.00 US\$	
				Total	55,000,000.00	1,144,641.00	

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40027000	RELEVANT SYNTHETIC RUBBER EPDM.	150000.000	K.G	19163925.00	391500.00 US\$	
2	28170010	ZINC OXIDE.	6000.000	K.G	587400.00	12000.00 US\$	
3	28030010	CARBON BLACK.	250000.000	K.G	20565266.00	420128.00 US\$	
4	38123010	ANTIOXIDANTS (2500 KGS-USD35000) / ANTI OZONENT (2500 KGS-USD36502). RUBBER CHEMICALS.	5000.000	K.G	3500000.00	71501.53 US\$	
5	38122090	PLASTICIZERS.	100000.000	K.G	2500000.00	51072.52 US\$	
				Total	46,316,591.00	946,202.05	

Decision: With DIPP letter dated 07.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Master Batch (containing minimum 29.2% EPDM Rubber)	1 kg	1. Relevant Synthetic Rubber EPDM	0.30 kg
		2. Zinc Oxide	0.012 kg
		3. Carbon Black	0.50 kg
		4 (a) Antioxidants	0.005 kg

		4(b) Anti Ozonent	0.005 kg
		5. Rubber Plasticizers	0.20 kg

Case No.:14/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00325/AM10/	RLA File :07/24/040/00209/AM10/	Lic.No/Date:0710067762 23.10.2009	Defer Date:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND FC 10H	250000.000	K.G	12580800.00	275000.00 US\$
				Total	12,580,800.00	275,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042190	PVC RESIN SUSPENSION GRADE	122550.000	K.G	5371324.00	110294.00 US\$	
2	28365000	CALCIUM CARBONATE	83333.000	K.G	629042.00	12917.00 US\$	
3	29173920	DOP	39216.000	K.G	3137280.00	64420.00 US\$	
4	38123090	CA-ZN PVC STABILIZER	9804.000	K.G	1718824.00	35294.00 US\$	
				Total	10,856,470.00	222,925.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 20/87-ALC1/2009 dated 12.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC 10 H	1 kg	1. PVC Resin	0.4900 kg
		2. Calcium Carbonate	0.3330 kg
		3. Dioctyl Phthalate	0.1568 kg
		4. Ca-Zn PVC Stabilizer	0.0392 kg

Case No.:1/35/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00269/AM10/	RLA File :07/24/040/00304/AM10/	Lic.No/Date:0710068242 12.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	63/0- CUSION (Packing Material) Content of LDPE - 121500 Kgs.		303856.000	Number	9876807.60	208812.00 US\$
					Total	9,876,807.60	208,812.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39201010	LOW DENSITY POLYETHYLE (LDPE)	135000.000	K.G	8588498.00	181575.00 US\$	

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				Total	8,588,498.00	181,575.00	
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Decision: With D/o C&PC OM No. 46011/54/2009-PC.II dated 07.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Foam Cushions	1 kg	Relevant Polyethylene Foam (Thickness 1.5” to 2.5”)	1.05 kg/kg content in the export product

Case No.:10/36/87-ALC1/2009	Party Name:BHANU COSMETICS PACKAGING PVT. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00282/AM10/	RLA File :03/94/040/00662/AM10/	Lic.No/Date:0310547749 26.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39235010	63/0- ARTICLES MADE OUT OF SURLYN RESIN ALL TYPES OF BOTTLE CAPS	4000.000	K.G	1468665.00	31652.26 US\$
				Total	1,468,665.00	31,652.26

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	39019090	SURLYN RESIN SURLYN PC 2000	5000.000	K.G	1277100.00	27000.00 US\$	
				Total	1,277,100.00	27,000.00	

Decision: With D/o C&PC OM No. 46011/10/2007-PC.II dated 07.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Caps made out of Surlyn Resin	1 kg	Surlyn Resin	1.10 kg

Case No.:5/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00287/AM10/	RLA File :08/24/040/00234/AM10/	Lic.No/Date:0810084605 02.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin S-5060 (Resin content 70%)	80000.000	K.G	4608000.00	96000.00 US\$
				Total	4,608,000.00	96,000.00

Sl.No.	ITCHS	IMPORT ITEM	Otv	UOM	CIF (Rs.)	CIF	Limiting Factor (Value/Otv/Value)
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	Code					(Currency)	& Qty)
1	38231900	Distilled Fatty Acid	32480.000	K.G	1200000.00	25000.00 US\$	
2	29173500	Phthalic Anhydride	18160.000	K.G	912000.00	19000.00 US\$	
3	29054210	Pentaerithritol	5600.000	K.G	336000.00	7000.00 US\$	
4	29054500	Glycerin	8320.000	K.G	192000.00	4000.00 US\$	
5	27101990	Mineral Turpentine Oil (MTO) Condn.: -This licence issued under 4.7 of H.B. 2009-14 Being fixation of norms by ALC., New Delhi.	27280.000	K.G	1296000.00	27000.00 US\$	
				Total	3,936,000.00	82,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 07.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 (Resin Content 70%)	1 kg	1. Distilled Fatty Acid	0.406 kg
		2. Phthalic Anhydride	0.227 kg
		3. Pentaerithritol	0.070 kg
		4. Glycerin	0.104 kg
		5. Mineral turpentine Oil (MTO)	0.315 kg

32	Case No.:3/40/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved																																																				
	HQ File :01/87/050/00297/AM10/	RLA File :03/95/040/00620/AM10/	Lic.No/Date:0310551925 21.12.2009	Defer Date:																																																				
	Application: Request is for adhoc norms for following: <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>EXPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>FOB/FOR (Rs.)</th> <th>FOB (in Currency of realisation)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39199090</td> <td>62/0- tesa 68542 DES PET Film Tape Size : 620 mm x 100 Mtr Length 480 rolls 29760 sqm</td> <td>29760.000</td> <td>Sq. meter</td> <td>4222510.00</td> <td>59472.00 EURO</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>4,222,510.00</td> <td>59,472.00</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>IMPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>CIF (Rs.)</th> <th>CIF (Currency)</th> <th>Limiting Factor (Value/Qty/Value & Qty)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39199090</td> <td>tesa 68542 DS PET Film Tape Size : 1250 mm x 100 Mtr Length 240 rolls 30000 sqm</td> <td>30000.000</td> <td>Sq. meter</td> <td>3248084.00</td> <td>45748.00 EURO</td> <td></td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>3,248,084.00</td> <td>45,748.00</td> <td></td> </tr> </tbody> </table> Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 07.04.2010, following adhoc norms are approved: <table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>Adhesive Coated PET Film Tape (Width 620 mm width)</td> <td>1 Sq. Mtr.</td> <td>Relevant Adhesive Coated PET Film Tape (Width 1250mm)</td> <td>1.008 Sq. Mtr.</td> </tr> </tbody> </table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39199090	62/0- tesa 68542 DES PET Film Tape Size : 620 mm x 100 Mtr Length 480 rolls 29760 sqm	29760.000	Sq. meter	4222510.00	59472.00 EURO					Total	4,222,510.00	59,472.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39199090	tesa 68542 DS PET Film Tape Size : 1250 mm x 100 Mtr Length 240 rolls 30000 sqm	30000.000	Sq. meter	3248084.00	45748.00 EURO						Total	3,248,084.00	45,748.00		EXPORT ITEM	QTY	IMPORT ITEM	QTY	Adhesive Coated PET Film Tape (Width 620 mm width)	1 Sq. Mtr.	Relevant Adhesive Coated PET Film Tape (Width 1250mm)
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Adhesive Coated PET Film Tape (Width 620 mm width)	1 Sq. Mtr.	Relevant Adhesive Coated PET Film Tape (Width 1250mm)	1.008 Sq. Mtr.																																																					

Case No.:5/42/87-ALC1/2009	Party Name:PETRO ARALDITE PVT.,LTD.,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00304/AM10/	RLA File :04/24/040/00245/AM10/	Lic.No/Date:0410110390 23.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39073010	63/0- Soild Epoxy Resin (Having Epoxy Value between 0.30 & 0.60)	500.000	M.T	48142500.00	1050000.00 US\$
				Total	48,142,500.00	1,050,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29103000	Epichlorohydrin	198.500	M.T	14383806.25	307675.00 US\$	
2	29072300	Bisphenol A	388.000	M.T	27115000.00	580000.00 US\$	
				Total	41,498,806.25	887,675.00	

Decision: With D/o C&PC OM No. 46011/154/2006-PC.II dated 07.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Solid Epoxy Resin (having Epoxy value between 0.3 & 0.6)	1 kg	1. Epichlorohydrin	0.397 kg
		2. Bisphenol-A	0.776 kg

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Case No.:1/43/87-ALC1/2009	Party Name:NEXT POLYMERS LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00312/AM10/	RLA File :03/95/040/00568/AM10/	Lic.No/Date:0310553982 06.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39089090	63/0- NYLON 66 -15% GLASS FIBRE FILLED	110.000	M.T	17050000.00	362766.00 US\$
				Total	17,050,000.00	362,766.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39089020	NYLON 66 CHIPS	102.850	M.T	13370500.00	284480.00 US\$	
2	70199010	GLASS FIBRE	18.150	M.T	1270500.00	27040.00 US\$	
				Total	14,641,000.00	311,520.00	

Decision: With D/o C&PC OM No. 46011/13/2010-PC.II dated 07.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon 66 Resin – 15% Glass Fibre filled	1 kg	1. Nylon 66 Chips	0.8755 kg
		2. Glass Fibre	0.1545 kg

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Case No.: 2/43/87-ALC1/2009	Party Name:NEXT POLYMERS LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00313/AM10/	RLA File :03/95/040/00567/AM10/	Lic.No/Date:0310553991 06.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39089090	63/0- NYLON 6 - 30% GLASS FIBRE FILLED	160.000	M.T	16800000.00	357447.00 US\$
				Total	16,800,000.00	357,447.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39089020	NYLON 6 CHIPS	123.200	M.T	10348800.00	220190.00 US\$	
2	70199010	GLASS FIBRE	52.800	M.T	3696000.00	78640.00 US\$	
				Total	14,044,800.00	298,830.00	

Decision: With D/o C&PC OM No. 46011/13/2010-PC.II dated 07.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon 6 Resin – 30% Glass Fibre filled	1 kg	1. Nylon 6 Chips	0.721 kg
		2. Glass Fibre	0.309 kg

Case No.:3/45/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00341/AM10/	RLA File :08/24/040/00292/AM10/	Lic.No/Date:0810085933 21.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin S-5060 (Resin content 70%)	80000.000	K.G	4608000.00	96000.00 US\$
				Total	4,608,000.00	96,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	Distilled Fatty Acid	32480.000	K.G	1200000.00	25000.00 US\$	
2	29173500	Phthalic Anhydride	18160.000	K.G	912000.00	19000.00 US\$	
3	29054290	Pentaerithritol	5600.000	K.G	336000.00	7000.00 US\$	
4	29054500	Glycerin	8320.000	K.G	192000.00	4000.00 US\$	
5	29023000	Mineral Turpentine Oil (MTO) Condn.: -This licence issued under para 4.7 of 2009-14 H.B.being fixation of norms by ALC New Delhi.	27280.000	K.G	1296000.00	27000.00 US\$	
				Total	3,936,000.00	82,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 07.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 (Resin Content 70%)	1 kg	1. Distilled Fatty Acid	0.406 kg
		2. Phthalic Anhydride	0.227 kg
		3. Pentaerithritol	0.070 kg
		4. Glycerin	0.104 kg
		5. Mineral turpentine Oil (MTO)	0.315 kg

Case No.:4/1/87-ALC1/2010	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Approved
HQ File :01/87/050/00439/AM10/	RLA File :31/24/040/00246/AM10/	Lic.No/Date:3110042610 26.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40101290	62/0- Rip Stop Conveyor Belt With Breaker Fabric	200000.000	K.G	34046500.00	745000.00 US\$
				Total	34,046,500.00	745,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	73141990	Fleximat Breaker Fabric Brass Coated	11865.000	Sq. meter	4717428.00	103226.00 US\$	Value & Qty
2	59069990	Synthetic Fabric 840 Denier & Above(Polyester/Nylon)	37800.000	K.G	6909840.00	151200.00 US\$	Value & Qty
3	40012100	Natural Rubber(40012200)/PBR/Relevant Grade of SBR (40021990) Except SBR1900 Series i.e. HSR	110670.000	K.G	14161333.00	309876.00 US\$	Value & Qty
4	28030010	Carbon Black	40000.000	K.G	2376400.00	52000.00 US\$	Value & Qty
5	38123010	Antioxidants/Accelerator/Retarders /Peptizers	4000.000	K.G	731200.00	16000.00 US\$	Value & Qty
6	38123010	Miscellaneous Chemicals i.e. Microcrystalline Wax, Softners , Stearic Acid(27121090), Process Aids(38231119) Bonding/Coupling Agent, Tackifiers, Synthetic Resins, Activators (Zinc Oxide 99.5%) 28170010, Plasticisers & Dip Chemicals(Excluding resorcinols)	6000.000	K.G	548400.00	12000.00 US\$	Value & Qty
				Total	29,444,601.00	644,302.00	

Decision: With DIPP letter dated 07.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
RIP Stop Conveyor Belt	1 kg	1. Fleximat Breaker Fabric, Brass Coated	0.059325

with Breaker Fabric (Net Content of import item No. 1 – 11300 SQM, Net Content of import item No. 2 – 36000 KGS & Net Content of import item No. 3 – 105400 KGS to be accounted in R.P.)

	Sq. Meter
2. Synthetic Fabric 840 Denier & above (Polyester/Nylon)	0.18900 kg
3. Natural Rubber(40012200)/ PBR/Relevant Grade of SBR (40021990) except 1900 Series i.e. HSR	0.55330 kg
4. Carbon Black	0.20000 kg
5. Antioxidants/Accelerator/ Retarders/Peptizers	0.02000 kg
6. Miscellaneous Chemicals i.e. Microcrystalline Wax(27121090) Softners, Stearic Acid(38231119), Process Aid Bonding/Coupling Agent, Tackifiers, Synthetic Resins, Activators (Zinc Oxide 99.5%) (28170010), Plasticisers & Dip Chemicals (Excluding resorcinol)	0.03000 kg

Note: There should be a Value Cap on item (5), and (6) as per General Note 8 of Handbook of Procedure, Vol. II.

3.2 Following application is **withdrawn**:

ONLINE CASES

1

Case No.:10/4/85-ALC3/2008		Party Name:INTERLABELS INDUSTRIES PVT.LTD.		Meet No/Date:1/87-ALC1/2010 07.04.2010		Status: Approved		
HQ File :01/85/050/00037/AM09/		RLA File :03/94/040/00621/AM06/		Lic.No/Date:0310346278 06.09.2005		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	1234	63/0- SELF ADHESIVE PRINTED LABELS PP PE POLYESTER FILM BASED IN ROLLS CUT LENGTH SPECIFICATION (a) PP PE POLYESTER FILM WITH GSM OF 22 TO 90 RELEASE PAPER WITH GSM OF 60 TO 75		31500.000	Sq. meter	3105000.00	67500.00 US\$	
					Total	3,105,000.00	67,500.00	
Sl.No.	ITCHS Code	IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	1234	LABEL STOCK IN ROLLS OF PP PE POLYESTER FILM TECH CHAR PP PE FILM GUMMED TO RELEASE PAPER. SPECIFICATION PP PE FILM WITH GSM OF 22 TO 90 RELEASE PAPER WITH GSM OF 60 TO 75 TOLERANCE +/- 10%		31500.000	Sq. meter	903026.00	19631.00 US\$	
2	1234	PRINTING INK TECH. CHAR. ULTRA VIOLET INK IN DIFFERENT COLOURS		83.810	K.G	0.00	0.00 US\$	

3	1234	U.V.VARNISH TECH. CHAR. ULTRA VIOLET VARNISHES	133.300	K.G	0.00	0.00 US\$	
				Total	903,026.00	19,631.00	

Decision: Zonal Jt.DGFT, Mumbai vide their letter dated 05.11.2009 informed that the firm had surrendered the licence with a request for issue of cancellation letter and there is no need to fix the norms. Hence, case was **withdrawn**.

3.3 Following application is **rejected**:

ONLINE CASE

Case No.: 26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Rejected
HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169100	62/0- GASKET RUBBER PRODUCT	254000.000	Number	7314164.00	148060.00 US\$
				Total	7,314,164.00	148,060.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	40029910	DENKA M 40 SYNTHETIC RUBBER	16088.000	K.G	3158337.00	62790.00 US\$	
2	40029910	NIPOL N 32 SYNTHETIC RUBBER	848.000	K.G	167428.00	3325.00 US\$	
3	38122090	SANCELER 22 C CHEMICAL	86.000	K.G	60320.00	1200.00 US\$	
				Total	3,386,085.00	67,315.00	

Decision: The Committee discussed the case in light of D/L issued by DIPP on 23.09.2009; followed by reminders issued by DGFT on 07.10.2009 and 17.11.2009 and it was observed that firm failed to furnish information despite repeated reminders to them. Hence, the Committee decided to **reject** application of firm.

3.4 Following applications are **deferred**:

ONLINE CASES

2	Case No.:18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:28.04.2010
	Position: Reply awaited from the firm.			

3	Case No.:3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:28.04.2010

Position: The firm vide their e-mail dated 07.04.2010 have requested for grant of 15 days time to furnish their reply. The Committee considered the request of the firm and grant them 15 days time to furnish their reply.

5	Case No.: 6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

6	Case No.: 16/17/87-ALC1/2009	Party Name:KALPANA INTERNATIONAL	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00132/AM10/	RLA File :06/24/040/00007/AM10/	Lic.No/Date:0610015821 02.07.2009	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

7	Case No.: 3/27/87-ALC1/2009	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00204/AM10/	RLA File :07/24/040/00142/AM10/	Lic.No/Date:0710065930 14.07.2009	Defer Date:05.05.2010
	Position: With DIPP letter dated 07.04.2010, following information may be called for from the firm: “% Net content of each imported item in export”.			

Case No.: 6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST	Meet No/Date:1/87-ALC1/2010	Status: Deffered and
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8		PVT. LTD.	07.04.2010	Re-indexed
	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date:05.05.2010
Position: D/o C&PC will furnish comments.				

10	Case No.:1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date:05.05.2010
Position: Copy of application again to be sent to D/o C&PC.				

11	Case No.:15/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00326/AM10/	RLA File :32/24/040/00022/AM10/	Lic.No/Date:3210041151 31.08.2009	Defer Date:05.05.2010
Position: Copy of application again to be sent to D/o C&PC.				

12	Case No.:6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467 01.09.2009	Defer Date:05.05.2010
Position: Copy of application again to be sent to D/o C&PC.				

13	Case No.:2/25/87-ALC1/2009	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00191/AM10/	RLA File :05/23/040/00032/AM10/	Lic.No/Date:0510248960 09.09.2009	Defer Date:05.05.2010
Position: With DIPP letter dated 30.12.2009, following information may be called for from the firm:				

“Past production of item of export and corresponding consumption of various raw material duly certified by Central Excise”.

14	Case No.:13/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00324/AM10/	RLA File :07/24/040/00238/AM10/	Lic.No/Date:0710067239 29.09.2009	Defer Date:21.04.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.:7/43/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00318/AM10/	RLA File :02/24/040/00136/AM10/	Lic.No/Date:0210132090 01.10.2009	Defer Date:05.05.2010
	Position: D/L No. 46011/22/2006-PC.II dated 15.03.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

16	Case No.:2/29/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00215/AM10/	RLA File :31/24/040/00092/AM10/	Lic.No/Date:3110040148 05.10.2009	Defer Date:21.04.2010
	Position: D/o C&PC will furnish comments.			

18	Case No.:1/48/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Deferred
	HQ File :01/87/050/00359/AM10/	RLA File :04/24/040/00196/AM10/	Lic.No/Date:0410109320	Defer Date: 05.05.2010

Position: D/o C&PC will furnish comments.

20	Case No.:4/43/87-ALC1/2009	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00315/AM10/	RLA File :03/94/040/00667/AM10/	Lic.No/Date:0310545396 13.11.2009	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

21	Case No.:6/43/87-ALC1/2009	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00317/AM10/	RLA File :03/94/040/00672/AM10/	Lic.No/Date:0310545397 13.11.2009	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:7/36/87-ALC1/2009	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00279/AM10/	RLA File :31/24/040/00146/AM10/	Lic.No/Date:3110040755 20.11.2009	Defer Date:05.05.2010
	Position: With DIPP letter dated 07.04.2010, following information may be called for from the firm: “Past Production data of item of export under reference and corresponding consumption of various raw material duly certified by Central Excise for the last one year”			

	Case No.:9/36/87-ALC1/2009	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
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23	HQ File :01/87/050/00281/AM10/	RLA File :07/24/040/00312/AM10/	Lic.No/Date:0710068463 25.11.2009	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.:21/43/87-ALC1/2009	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00332/AM10/	RLA File :24/24/040/00012/AM10/	Lic.No/Date:2410026608 27.11.2009	Defer Date:28.04.2010
Position: D/o C&PC will furnish comments.				

27	Case No.:6/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00288/AM10/	RLA File :08/24/040/00237/AM10/	Lic.No/Date:0810084606 02.12.2009	Defer Date:28.04.2010
Position: D/o C&PC will furnish comments.				

28	Case No.:2/48/87-ALC1/2009	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00360/AM10/	RLA File :08/24/040/00225/AM10/	Lic.No/Date:0810084719 07.12.2009	Defer Date:21.04.2010
Position: D/o C&PC will furnish comments.				

29	Case No.:1/39/87-ALC1/2009	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00291/AM10/	RLA File :03/95/040/00459/AM10/	Lic.No/Date:0310549839 09.12.2009	Defer Date:05.05.2010
Position: D/o C&PC will furnish comments.				

30	Case No.:8/48/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00366/AM10/	RLA File :03/95/040/00209/AM10/	Lic.No/Date:0310550673 14.12.2009	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

31	Case No.:15/48/87-ALC1/2009	Party Name:AMIAITIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00373/AM10/	RLA File :17/24/040/00041/AM10/	Lic.No/Date:1710002896 15.12.2009	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

34	Case No.:16/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00327/AM10/	RLA File :32/24/040/00044/AM10/	Lic.No/Date:3210042380 24.12.2009	Defer Date:05.05.2010
	Position: Copy of application again to be sent to D/o C&PC.			

35	Case No.:2/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00301/AM10/	RLA File :31/24/040/00181/AM10/	Lic.No/Date:3110041271 30.12.2009	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

36	Case No.:3/48/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00361/AM10/	RLA File :08/24/040/00267/AM10/	Lic.No/Date:0810085373 30.12.2009	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

37	Case No.:4/48/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00362/AM10/	RLA File :08/24/040/00271/AM10/	Lic.No/Date:0810085438 31.12.2009	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

40	Case No.:8/47/87-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00357/AM10/	RLA File :32/24/040/00042/AM10/	Lic.No/Date:3210042470 06.01.2010	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

41	Case No.:22/43/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00333/AM10/	RLA File :03/94/040/00858/AM10/	Lic.No/Date:0310554807 12.01.2010	Defer Date:28.04.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:1/44/87-ALC1/2009	Party Name:DSM ENGINEERING	Meet No/Date:1/87-ALC1/2010	Status:Deffered
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42		PLASTICS (INDIA) PVT. LTD	07.04.2010	and Re-indexed
	HQ File :01/87/050/00335/AM10/	RLA File :31/24/040/00096/AM10/	Lic.No/Date:3110041529 15.01.2010	Defer Date:21.04.2010
Position: D/o C&PC will furnish comments.				

43	Case No.:1/45/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00339/AM10/	RLA File :02/24/040/00120/AM10/	Lic.No/Date:0210136701 19.01.2010	Defer Date:05.05.2010
Position: D/o C&PC will furnish comments.				

44	Case No.:22/48/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00380/AM10/	RLA File :35/24/040/00026/AM10/	Lic.No/Date:3510028907 19.01.2010	Defer Date:21.04.2010
Position: Application awaited from RLA.				

45	Case No.:4/44/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00338/AM10/	RLA File :35/24/040/00025/AM10/	Lic.No/Date:3510028908 19.01.2010	Defer Date:21.04.2010
Position: Application awaited from RLA.				

47	Case No.:5/45/87-ALC1/2009	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00343/AM10/	RLA File :04/24/040/00251/AM10/	Lic.No/Date:0410111000 21.01.2010	Defer Date:05.05.2010
Position: D/o C&PC will furnish comments.				

48	Case No.:6/45/87-ALC1/2009	Party Name:POWERBAND	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00344/AM10/	RLA File :03/95/040/00657/AM10/	Lic.No/Date:0310556551 22.01.2010	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

49	Case No.:2/46/87-ALC1/2009	Party Name:SUN PLAST	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00347/AM10/	RLA File :03/95/040/00649/AM10/	Lic.No/Date:0310557659 29.01.2010	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

50	Case No.:2/45/85-ALC3/2009	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/85/050/00232/AM10/	RLA File :03/94/040/00907/AM10/	Lic.No/Date:0310558700 04.02.2010	Defer Date: 05.05.2010
	Position: D/o C&PC will furnish comments.			

51	Case No.:2/47/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00351/AM10/	RLA File :03/95/040/00265/AM10/	Lic.No/Date:0310558492 04.02.2010	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

52	Case No.:3/45/85-ALC3/2009	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/85/050/00233/AM10/	RLA File :03/94/040/00911/AM10/	Lic.No/Date:0310558698 04.02.2010	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

53	Case No.:4/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00353/AM10/	RLA File :02/24/040/00218/AM10/	Lic.No/Date:0210137455 04.02.2010	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

54	Case No.:5/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00354/AM10/	RLA File :02/24/040/00219/AM10/	Lic.No/Date:0210137471 04.02.2010	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

55	Case No.:1/45/85-ALC3/2009	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/85/050/00231/AM10/	RLA File :03/94/040/00906/AM10/	Lic.No/Date:0310558737 05.02.2010	Defer Date:05.05.2010

Position: D/o C&PC will furnish comments.

56	Case No.:9/47/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00358/AM10/	RLA File :03/95/040/00367/AM10/	Lic.No/Date:0310559174 09.02.2010	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

57	Case No.:16/48/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00374/AM10/	RLA File :07/24/040/00433/AM10/	Lic.No/Date:0710070021 15.02.2010	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

58	Case No.:1/1/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00436/AM10/	RLA File :03/95/040/00858/AM10/	Lic.No/Date:0310566019 23.03.2010	Defer Date:05.05.2010
	Position: New case; copy of application is awaited from RLA.			

59	Case No.:2/1/87-ALC1/2010	Party Name:SAATI INDIA PVT LTD	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00437/AM10/	RLA File :03/95/040/00854/AM10/	Lic.No/Date:0310566219 24.03.2010	Defer Date:05.05.2010
	Position: New case; copy of application is awaited from RLA.			

60	Case No.: 3/1/87-ALC1/2010	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00438/AM10/	RLA File :03/94/040/01080/AM10/	Lic.No/Date:0310566920 26.03.2010	Defer Date:05.05.2010
	Position: New case; copy of application is awaited from RLA.			

62	Case No.: 5/1/87-ALC1/2010	Party Name:TRENDY HOMEW ARES	Meet No/Date:1/87-ALC1/2010 07.04.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00440/AM10/	RLA File :24/24/040/00021/AM10/	Lic.No/Date:2410027888 30.03.2010	Defer Date:05.05.2010
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
